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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.08.2018 AT 10.30 AM**

|                                  |                                                                               |
|----------------------------------|-------------------------------------------------------------------------------|
| TRANSFER PETITION NO.            |                                                                               |
| COMPANY PETITION/APPLICATION NO. | CP(CAA) No. 64/230/HDB/2018<br>Connected With<br>CA(CAA) No. 121/230/HDB/2017 |
| NAME OF THE COMPANY              | RaoV Rao Agriinfra Projectse Pvt<br>(Transferor Co.5)                         |
| NAME OF THE PETITIONER(S)        |                                                                               |
| NAME OF THE RESPONDENT(S)        |                                                                               |
| UNDER SECTION                    | 230                                                                           |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                 | Signature        |
|------------------------|-------------|----------------------------------------|------------------|
| V. Venkata Rami Reddy  | Advocate    | vrr@vengraassociates.com<br>9542239039 | V.V. [Signature] |
|                        |             |                                        |                  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation     | E-mail & Telephone No. | Signature      |
|------------------------|-----------------|------------------------|----------------|
| M. Anil Kumar          | Counsel<br>O.C. | 9440567156             | MA [Signature] |
|                        |                 |                        |                |

**ORDER**

Learned counsel Mr.V.Venkata Rami Reddy present for Petitioner. Learned counsel Mr.M.Anil Kumar present for OL.

Petitioner filed proof of publication.

Petitioner filed proof of service of notice on statutory authorities.

Representation of RD and OL received.

Reply filed by the Petitioner on the representation of RD.

For hearing, List the matter on 07.09.2018.

  
MEMBER JUDICIAL